

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. (I.B) No. 475/9/NCLT/AHM/2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2020**

Name of the Company:

A D Reddy

V/s

Anwasha Engineering & Projects Ltd

Section:

Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned PCS Mr. Vinit Nagar appeared for Operational Creditor.

Learned Counsel Mr. Monaal Davawala appeared for the Corporate Debtor.

Learned PCS for Operational Creditor submits that matter is settled. He seeks permission to withdraw the same. Permission is granted. Accordingly, CP(IB) 475 of 2019 stands disposed-off.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 21st day of October, 2020

PC


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**